

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CIVIL NOS. /2025  
(@ Diary No. 22484/2024)  
IN  
CIVIL APPEAL NOS. 7590-7591/2023

BLOSSOM ZEST FLAT BUYERS WELFARE ..... PETITIONER(S)  
ASSOCIATION  
VERSUS  
GREATER NOIDA INDUSTRIAL DEVELOPMENT ..... RESPONDENT(S)  
AUTHORITY & ORS.

IA No. 117141/2024 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION, IA No. 117138/2024 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No. 117147/2024 - EX-PARTE STAY, IA No. 248793/2024 - INTERVENTION/IMPLEADMENT, IA No. 117150/2024 - ORAL HEARING AND IA No. 117145/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 26-03-2025 This matter was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

By Circulation

UPON perusing papers the Court made the following  
O R D E R

Permission to file review petition is granted.  
Application for listing the review petitions in open Court is allowed.  
Delay condoned.  
Issue notice.  
Notice shall be served by all modes, including *dasti*.  
List on 29.04.2025 at 3.30 p.m.

Signature Not Verified  
Digitally signed by  
babita pandey  
Date: 2025.04.04  
17:06:52 IST  
Reason: 

(BABITA PANDEY)  
AR-CUM-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR